

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3481  
ANSWERED ON:15.12.2006  
REVISION OF WAGES OF DEVELOPMENT OFFICERS  
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**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Development Officers in the Public Sector General Insurance Companies alone has been denied revision of wages which was due since August 2002;
- (b) if so, the reasons therefor; and
- (c) the steps taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) (b) & (c): The General Insurers' Public Sector Association of India (GIPSA) has reported that the wage revision proposal (due from 1.8.2002) for all classes of employees, including Development Officers, in the four public sector insurance companies consisted of an organizational agenda for improving the productivity and efficiency of the companies. The organizational agenda inter-alia included a Transfer and Mobility Policy (TMP) for all classes of employees and the respective Unions/Associations were required to agree to the same as a part of wage-revision package. The Class-I, Class-III & Class-IV employees' Unions/Associations gave consent to the organizational agenda and thus availed the benefits of wage revision which was accordingly notified on 21.12.2005. However, the wage revision in respect of Class-II employees (Development Officers) could not be implemented due to their Unions/Associations not agreeing to the organizational agenda. The matter is presently sub-judice as some of the Development Officers and their Associations have challenged the same before various Courts.